

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 5th July, 2022.

No. LJ (B) 21/2014/28 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti Cherime W.R. Sangma, Extra Assistant Commissioner as the Executive Magistrate within North Garo Hills District with immediate effect till she holds the said post.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 21/2014/28-A
Copy forwarded to:-

Dated Shillong, the 5th July 2022.

1. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to your letter No. NGHD/JUDL-10/2014/1186 dated 20.06.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannik
Deputy Secretary to the Govt. of Meghalaya,
sk Law (B) Department.

Dc/-